

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

**APPLICATION NUMBER :
PETITION NUMBER : TCP/84/2016
NAME OF THE PETITIONER(S) : K. B. Vijay
NAME OF THE RESPONDENT(S) : Exertion Technology Private Limited & 6 others
UNDER SECTION : 111, 397/398 & 403**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	D. Jayalalitha KSK & Co	Counsel for R1, R3, R4, R5	D. Jayalalitha
2.	Emthiaz Ahmed VK For K. Goutham Kumar	Counsel for petitioner	Emthiaz Ahmed VK

ORDER

Representing counsel for the petitioner present. Counsels for R1 to R5 present. For making submissions in CA 1/2012 and CA 1/2014 time is enlarged, at request of the petitioner. Put up finally on 04.01.2018.

-sd-

(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
/pb/

-sd-

(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)